

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

14(ND)12

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.07.2018.**

**NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

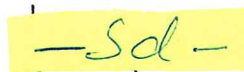
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner: Mr. Shubhankar, Advocate**

**For the Respondent: None**

**ORDER**

Mr. Shubhankar, Advocate has put in his appearance on behalf of the Petitioner. He submits that the settlement has been arrived at between the parties and a compromise agreement is likely to be signed within this week. IN view of the same, he prays for an adjournment. At his request, adjourned to 9<sup>th</sup> July, 2018.

  
**(Ina Malhotra)**  
**(Member (J))**